

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1547

ANSWERED ON:06.03.2013

FOREIGN PILOTS

Hussain Shri Syed Shahnawaz;Mahajan Smt. Sumitra

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the airline-wise details of foreign pilots working in India;
- (b) whether there is a difference between the perks being provided to foreign pilots in comparison to the Indian pilots;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the action taken by the Government for setting up an academy for recruitment and training of pilots?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a): the details of foreign pilots employed by various companies are as under:

Airline	No. of foreign pilots
Air India	21
Jet Airways	86
Spice Jet	63
Blue Dart	08
Indigo Airlines	50
Alliance Air	11
Non Scheduled operator	85

(b) and (c): Salaries, perks etc. of pilots are internal administrative matter of the concerned airlines. Government does not interfere in such administrative matters of the airlines.

(d): Recruitment and training of pilots is prerogative of airlines which engage them. However, the pilots holding the licences are required to undergo training in accordance Aircraft Rules 1937 and Schedule II thereof, to maintain validity of their licences.